

**FORM A****PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF KILBURN CHEMICALS LIMITED**

| RELEVANT PARTICULARS |                                                                                                                                       |                                                                                                                                                                                                                      |
|----------------------|---------------------------------------------------------------------------------------------------------------------------------------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1.                   | Name of corporate debtor                                                                                                              | KILBURN CHEMICALS LIMITED                                                                                                                                                                                            |
| 2.                   | Date of incorporation of corporate debtor                                                                                             | 31 <sup>st</sup> August, 1990                                                                                                                                                                                        |
| 3.                   | Authority under which corporate debtor is incorporated / registered                                                                   | RoC – Kolkata                                                                                                                                                                                                        |
| 4.                   | Corporate Identity No. / Limited Liability Identification No. of corporate debtor                                                     | L24117WB1990PLC199409                                                                                                                                                                                                |
| 5.                   | Address of the registered office and principal office (if any) of corporate debtor                                                    | "Shantiniketan", 16 <sup>th</sup> Floor, 8, Camac Street, Kolkata – 700017, West Bengal, India                                                                                                                       |
| 6.                   | Insolvency commencement date in respect of corporate debtor                                                                           | 10 <sup>th</sup> August, 2020                                                                                                                                                                                        |
| 7.                   | Estimated date of closure of insolvency resolution process                                                                            | 6 <sup>th</sup> February, 2021 (180 <sup>th</sup> day from the Insolvency Commencement date)                                                                                                                         |
| 8.                   | Name and registration number of the insolvency professional acting as interim resolution professional                                 | Name: Partha Pratim Ghosh<br>Reg. No.: IBBI/IPA-001/IP-P00554/2017-2018/10984                                                                                                                                        |
| 9.                   | Address and e-mail of the interim resolution professional, as registered with the Board                                               | Address: Ghosh And Associates Chartered Accountants, CB 108 Salt Lake, Sector 1, Kolkata – 700064.<br>E-mail: <a href="mailto:cappghosh@gmail.com">cappghosh@gmail.com</a>                                           |
| 10.                  | Address and e-mail to be used for correspondence with the interim resolution professional                                             | Address: LSI Resolution (P) Ltd.<br>104, S. P. Mukherjee Road, Sagar Trade Cube, Kolkata – 700026.<br>E-mail: <a href="mailto:cirp.kcl@gmail.com">cirp.kcl@gmail.com</a>                                             |
| 11.                  | Last date for submission of claims                                                                                                    | 24 <sup>th</sup> August, 2020 (14 <sup>th</sup> day from the Insolvency Commencement date)                                                                                                                           |
| 12.                  | Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional  | NA                                                                                                                                                                                                                   |
| 13.                  | Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class) | NA                                                                                                                                                                                                                   |
| 14.                  | (a) Relevant Forms and<br>(b) Details of authorized representatives are available at:                                                 | Web link: <a href="https://www.ibbi.gov.in/home/downloads">https://www.ibbi.gov.in/home/downloads</a><br>Physical Address: LSI Resolution (P) Ltd.<br>104, S. P. Mukherjee Road, Sagar Trade Cube, Kolkata – 700026. |



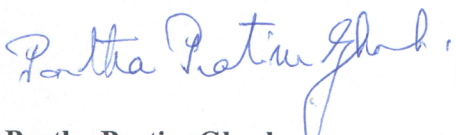
Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **KILBURN CHEMICALS LIMITED** on **10<sup>th</sup> August, 2020**.

The creditors of **KILBURN CHEMICALS LIMITED**, are hereby called upon to submit their claims with proof on or before **24<sup>th</sup> August, 2020** to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorized representative from among the three insolvency professionals listed against entry No.13 to act as authorized representative of the class NIL in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

**Partha Pratim Ghosh**  
**Interim Resolution Professional**  
**M/s Kilburn Chemicals Limited (Corporate Debtor)**  
**Registration No. IBBI/IPA-001/IP-P00554/2017-2018/10984**  
**Address: Ghosh And Associates Chartered Accountants,**  
**CB 108 Salt Lake, Sector 1, Kolkata – 700064,**  
**West Bengal, India**

**Date: 12.08.2020**

**Place: Kolkata**